

So far, there has been no shortage of fodder and the health of the cattle is satisfactory.

(c) Responsibility for provision of relief in areas affected by natural calamities including drought rests with the State Governments. However, Central assistance is given to a State, according to a prescribed procedure, if the magnitude of the relief measures to be undertaken is such that it cannot be managed by the State Government out of its own resources. The State Government has to approach the Central Government, on receipt of which a Central Team visits the State for an on-the-spot study. On the basis of the Team's recommendations, the Central Government fixed ceilings of expenditure for the purpose of sharing expenditure with the State. Central assistance is provided ordinarily through reimbursement of the expenditure initially incurred by the State Government though ways and means advances may also be given depending on the State requirements. In the instant case, the State Government is considering inviting of a Central Team to visit the State.

#### Grant to Orissa for Welfare of Tribals

3053. SHRI GAJADHAR MAJHI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Central grant to Orissa for the welfare of tribals is being given in time ;

(b) whether State Government is releasing the same to the Panchayat Samities in full, and

(c) if not, the reasons therefor ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) The assistance for the State Plan and the

Centrally Sponsored Scheme is released to the State Government by the Finance Ministry in monthly instalments, in the forms of ways and means advances. No complaint regarding delay has been received from the State Government.

(b) and (c). The information is being collected from the State Government and will be laid on the table of the House.

भारतीय शिक्षा परिषद् द्वारा पटना विश्वविद्यालय की एम० बी० बी० एस० डिग्री को मान्यता

3055. श्री मोहन स्वरूप . क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय शिक्षा अनुसंधान ने पटना विश्वविद्यालय मेडिकल कालिज द्वारा प्रदान की हुई एम० बी० बी० एस० डिग्रियों को मान्यता देना अस्वीकार कर दिया है ; और

(ख) यदि हा, तो इस सम्बन्ध में तथ्य क्या है ?

स्वास्थ्य और परिवार नियोजन महालय में राज्य सची (प्रो० बी० पी० जट्टोपाध्याय) (क) और (ख). 1969 के परीक्षा परिणामों में कुछ अनियमितताओं के बता लगने के पश्चात् भारतीय शिक्षा परिषद् ने यह सिफारिश की थी कि 31 मार्च, 1969 के पश्चात् पटना विश्वविद्यालय द्वारा दी गई एम० बी० बी० एस० डिग्री की भारतीय शिक्षा परिषद् अधिनियम, 1956 की धारा 19 के अधीन प्रमान्य घोषित कर दिया जाव । बिहार सरकार के इस आश्वासन पर कि मुद्दों तथा कमिश्नों को पूरा कर दिया जायगा, अंतर सरकार